

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MEGHALAYA : MANIPUR : TRIPURA :
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 16th March, 2012.

NO.HC.VII-46/2012/ 2062 /A. #### Hon'ble the Gauhati High Court has been pleased to **direct all the 22 (twenty two) District & Sessions Judges of Assam, the Presiding Officer, STAT and Member, MACT, Kamrup, Guwahati, the Member, MACT, Nagaon/Nalbari/Barpeta/Dhubri/Silchar/Kamrup, Guwahati, the Special Judge, Assam, Guwahati, the Special Judge, C.B.I. Assam, Guwahati, the Judge, Designated Court, Guwahati and the Principal Judge, Family Court, Guwahati No.1 & 2/Silchar** to attend the **Monitoring Meeting** in connection with Action Plan already forwarded to them to be held on **18.03.2012 (Sunday) at 11.00 am in the Judges Lounge, Gauhati High Court, Guwahati.**

The Officers are to report at **10.30 am on 18.03.2012 (Sunday)**, positively.

By Order,
Sd/- R.K. Phukan
REGISTRAR GENERAL